| Annexure-1 Name of the corporate debtor: Crest Steel Una Private Limited; Date of commencement of CIRP:27.06.2022 (Order served to IRP dated 27.06.2022); List of creditors as on: 05.05.2023 | | | | | | | | | | | | | | | |
|--|--|---------------------------|---------|---------------------------|-----------|----------|------------|---------|-------------|--------------|-------------------------|--------------------|------------|-----------------|--|
| | List of secured financial creditors belonging to any class of creditors (Amount in INR) | | | | | | | | | | | | | | |
| S.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any mutual | Amount of claim | | Remarks, if any | |
| | | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of voting | continge | | not | under | | |
| | | receipt | claimed | of claim | claim | covered | covered by | related | share in | nt claim | may be set- | admitted | verificati | | |
| | | | | admitted | | by | guarantee | party? | CoC | | off | | on | | |
| | | | | | | security | | | | | | | | | |
| | | | • | | | | NA | | • | | | • | | | |